

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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Subject: Promotion of Graduate Process Servers to the posts of Junior Assistants under promotion quota in Subordinate Judiciary of Kashmir division.

**Order**

**No.: 121**

**Dated: 26.04.2019**

Consequent upon the promotion of Process Servers to the posts of Junior Assistants under promotion quota in Subordinate Judiciary of Kashmir division in the Pay Level-4 (25500-81100), vide order No. 95 dated 24.04.2019, the following transfers and postings of Junior Assistants in Kashmir division are hereby made in the interest of administration:

- 1) Ms Nargis Akther, Process Server, Munsiff Court, D.H.Pora upon her promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the same Court vice Shri Zakir Hussain Thoker.
- 2) Shri Wahid Ul Hassan Dar, Process Server, Sub Judge Court, Vailoo upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Special Mobile Magistrate, Anantnag against available vacancy.
- 3) Shri Muzaffar Ahmad Thag, Process Server, PDJ Court, Anantnag upon his promotion as Junior Assistant is transferred and posted as Typist/Junior Assistant in the same Court vice Ms Sadaf Nazir.
- 4) Shri Hidayat-Ullah Mir, Process Server, Munsiff Court, Bandipora upon his promotion as Junior Assistant is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Bandipora vice Shri Owais Ahmad Zadoo.
- 5) Shri Altaf Yousuf Lone, Process Server, Munsiff Court, D.H.Pora upon his promotion as Junior Assistant is transferred and posted as Judicial Clerk/Junior Assistant in the Court of District Magistrate, Kulgam against newly created post.
- 6) Ms Deachan Angmo, Process Server, CJM Court, Leh upon her promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Khalisti against available vacancy.
- 7) Ms Tsering Chorol, Process Server, CJM Court, Leh upon her promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Khalisti against available vacancy.
- 8) Ms. Asima Rehman, Process Server, PDJ Court, Anantnag upon her promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Anantnag against available vacancy.



- 9) Shri Mohammad Umar, Process Server, Munsiff Court, Gurez upon his promotion as Junior Assistant is transferred and posted as Junior Ahlimad/Junior Assistant in the Court of Principal District & Sessions Judge, Bandipora vice Shri Fayaz Ahmad Sofi.
- 10) Shri Aijaz Ahmad Shergojri, Process Server, Munsiff Court, Bandipora upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Special Mobile Magistrate, Baramulla vice Ms. Mahak Fatima.
- 11) Shri Tawheed Iqbal, Process Server, PDJ Court, Bandipora upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Principal District & Sessions Judge, Bandipora against available vacancy.
- 12) Shri Faizan Ahmad Lone, Process Server, PDJ Court, Kupwara upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate, Kralpora against available vacancy.
- 13) Ms Ruksana Mehjabeen, Process Server, CJM Court, Shopian upon her promotion as Junior Assistant is transferred and posted as Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Shopian against available vacancy.
- 14) Ms Wajida Hakim, Process Server, Addl District Court Bank Cases, Srinagar upon her promotion as Junior Assistant is transferred and posted as Assistant Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Srinagar against available vacancy.
- 15) Ms Parveena Akther, Process Server, PDJ Court, Kupwara upon her promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Sub Judge, Kupwara against available vacancy.
- 16) Shri Bashir Ahmad Reshi, Process Server, Munsiff Court, Tangmarg upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Sopore against available vacancy.
- 17) Shri Latif Ahmad Bhat, Process Server, PDJ Court, Anantnag upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Shangas against available vacancy.
- 18) Shri Zahoor Ahmad Bhat, Process Server, PDJ Court, Srinagar upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Special Municipal Magistrate, Srinagar against available vacancy.
- 19) Ms Rukshanda Bashir, Process Server, Sub Judge Court, Kulgam upon her promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant

in the Court of Additional Special Mobile Magistrate, Kulgam against available vacancy.

- 20) Shri Manzoor Ahmad Wani, Process Server, CJM Court, Shopian upon his promotion as Junior Assistant is transferred and posted as Judicial Clerk/Junior Assistant in the Office of Tehsildar/Executive Magistrate, Pulwama against available vacancy.
- 21) Shri Adil Hussain Bhat, Process Server, PDJ Court, Shopian upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Pampore against available vacancy
- 22) Shri Subzar Ahmad Naik, Process Server, Sub Judge Court, Kulgam upon his promotion as Junior Assistant is transferred and posted as Judicial Clerk/Junior Assistant in the Office of Tehsildar/Executive Magistrate, Kulgam against available vacancy.
- 23) Shri Mudasir Ahmad Najar, Process Server, CJM Court, Handwara upon his promotion as Junior Assistant is transferred and posted as Junior Assistant (Cr. Clerk) in the Court of Additional District & Sessions Judge, Kupwara (Fast Track Court) against newly created post.
- 24) Shri Mohd. Rafiq Khan, Process Server, Munsiff Court, Tangdhar upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Tangdhar against available vacancy.
- 25) Shri Beram Famda, Process Server, Munsiff Court, Tangdhar upon his promotion as Junior Assistant is transferred and posted as Judicial Clerk/Junior Assistant in the Office of Tehsildar/Executive Magistrate, Handwara against available vacancy.
- 26) Shri Sajad Hussain Mir, Process Server, Judge Small Causes Court, Srinagar upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Special Forest Magistrate, Srinagar against available vacancy.
- 27) Shri Mohd. Arif, Process Server, PDJ Court, Kargil upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Principal District & Sessions Judge, Kargil against available vacancy.
- 28) Ms Sadaf Nazir, Typist/Junior Assistant in the Court of Principal District & Sessions Judge, Anantnag is transferred and posted as Copyist in the same Court against available vacancy.
- 29) Shri Owais Ahmad Zadoo, Civil Clerk/Junior Assistant posted in the Court of Munsiff/JMIC, Bandipora is transferred and posted as Junior Ahlimad/Junior Assistant in the Court of Principal District & Sessions Judge, Ganderbal against available vacancy.

- 30) Shri Fayaz Ahmad Sofi, Junior Ahlimad/Junior Assistant posted in the Court of Principal District & Sessions Judge, Bandipora is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Sumbal against available vacancy.
- 31) Shri Zakir Hussain Thoker, Copyist/Junior Assistant posted in the Court of Munsiff/JMIC, D. H. Pora is transferred and posted as such in the Court of Chief Judicial Magistrate, Kulgam against available vacancy.
- 32) Ms. Mahak Fatima, Criminal Clerk/Junior Assistant posted in the Court of Special Mobile Magistrate, Baramulla is transferred and posted as Copyist/Junior Assistant in the Court of Special Mobile Magistrate, Srinagar against available vacancy.

**Note: a)** *The concerned Presiding Officer of the Court where the promotee has to join shall get Degree certificate of the promotee verified from the concerned authority. The promotion of the promotees shall be subject to the validity of their degree certificates.*

**b)** *Any official holding the additional charge of another post shall get relieved of that additional charge against which the new incumbent has been posted.*

**(By Order)**

sd/-  
(Jawad Ahmad)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 300-45/PS4

Dated: 26-04-2019

**Copy to the:**

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.  
..... for information.
- 4-14. Principal District & Sessions Judge, Srinagar/ Anantnag/ Bandipora/ Baramulla/ Ganderbal/ Kargil/ Leh/ Kulgam/ Kupwara/ Pulwama/ Shopian for information.
15. Addl. District & Sessions Judge Kupwara (Fast Track Court).
16. Addl. District Judge (Bank Cases) Court, Srinagar
- 17-21. CJM/Sub Judge, Leh/Shopian/Kupwara/Kulgam/Handwara
- 22-24. Special Mobile Magistrate (Sub-Judge) Srinagar/Anantnag/Baramulla.
25. Special Municipal Magistrate, Srinagar.
26. Special Forest Magistrate, Srinagar
27. District Magistrate, Kulgam
- 28-36 Munsiff/JMIC, Bandipora/D.H. Pora/Khalisti/Gurez/Tangmarg/Shangus/Pampore/Tanghdar/Sumbal
- 37-38. Munsiff Mobile Magistrate (Traffic) Anantnag/Sopore
- 39-40. Addl. Special Mobile Magistrate, Kralpora/Kulgam
41. Chief Accounts Officer, High Court of J&K, Jammu
- 42-44. Tehsildar/Executive Magistrate, Pulwama/Kulgam/Handwara  
..... for information.
45. Order File.
46. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

sd/-  
(G. M. Paray)  
Joint Registrar  
26/4/19 26/4/19